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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2712/2004

New Delhi, this the 8th day of November, 2004

Hon'ble Mr. S. K. Malhotra, Member (A)

1. Smt. Gita Raghav,
Widow of late Shri Rajendra Singh Raghav,
House No. 5/245, Fire Brigade Colony,
Banna Devi, Aligarh (U.P.)
2. Arjun Raghav
S/o late Shri Rajendra Singh Raghav,
House No.5/245, Fire Brigade Colony,
Banna Devi, Aligarh (U.P.)

...Applicants

(By Advocate Shri D.N. Sharma)

Versus

1. Union of India
through The Director of Prining,
Govt. of India, 'B' Wing, Nirman Bhawan
New Delhi.
2. The Manager,
Government of India Press,
Aligarh (U.P.)

...Respondents.

O R D E R (ORAL)

Heard.

2. Applicant in this case had applied for compassionate appointment. The respondents department vide letter dated 28.9.1998 had included his name in the waiting list for the post of labourer and was informed that he will be considered for appointment in his turn on the availability of vacancy (Annexure A-3). However, in the meantime, according to the learned counsel for the applicant, applicant had passed Inter-mediate examination and had approached the respondents department with the request that instead of the post of labourer, he may be considered for the post of LDC. According to letter dated 8.3.2004

(1)

(Annexure A-1) he was called for the interview on 24.3.2004 which he attended. Although more than seven months have elapsed, he has not been informed about the outcome of the interview.

3. Taking into consideration the above facts, the present OA is disposed of with the direction to the respondents that they may finalize the result of the interview held on 24.3.2004 and intimate the same to the applicant by passing a speaking order within a period of three months from the date, a copy of this order is received by them.

4. No order as to costs.

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(S.K. Malhotra)
Member (A)

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